

of the preceding two years is as under:

Year	(Rs. in crores)
1975	549.66
1976	774.03
1977	909.36

It will be observed that the total remittances received during the above months of the year 1977 are sizeably higher than those received during the corresponding months of earlier years.

(The above figures are gross non-export receipts which include all kinds of receipts such as airline receipts, shipping receipts, insurance receipts, dividend receipts, tourism receipts, etc., besides the four heads of receipts relevant to the term "inward remittances", namely: (i) family maintenance, (ii) savings of non-residents, (iii) migrant transfers, and (iv) money order receipts.)

(b) and (c). A new scheme has been introduced with effect from 1-11-77 under which returning Indians can utilise 25 per cent of the foreign exchange remitted or brought in by them through normal banking channels for a period of 10 years, on transfer of residence for certain purposes as indicated below:

- Travel abroad for personal reasons by the person, his or her spouse, and dependent children;
- Medical treatment abroad for the person, his or her spouse, and dependent children;
- Foreign education of dependent children or wards of the person;
- gift remittances to close relatives permanently resident abroad, on occasions

such as birthdays, religious festivals, and weddings;

- Import of special appliances for professional use, subject to compliance with import licensing formalities. It has also been decided that a non-resident of Indian origin be permitted to acquire in India one or in special case two residential house(s)/flat(s) for personal or family use.

Request from Bargarh Sugar Mill in Orissa for Loan

974. SHRI GANANATH PRAHDHAN: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the Bargarh Sugar Mill in Orissa has applied for any loan from National Cooperative Development Corporation for expansion programme;

(b) the amount of loan applied for; and

(c) the total amount sanctioned to mill and the date of its withdrawal?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) No, Sir.

(b) and (c). Does not arise.

झाबरा में पर्यटकों के लिए सस्ते होटल

975. श्री राजजी लाल सुबल : क्या पर्यटन और नागर विभाग मंत्री यह बताने की कृपा करेंगे कि पर्यटकों के लिए झाबरे में सस्ते होटल बनाने के लिए सरकार क्या कार्यवाही कर रही है ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुशोत्तम कौशिक) : यदि छोटी योजना में निधि उपलब्ध हुई तो झगरा में सस्ते होटल प्रावास की व्यवस्था करने के प्रश्न पर विचार किया जाएगा ।

Fair Price Shops in Rural Areas

976. SHRI SAMAR GUHA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether after Janata Party's coming to power the number of fair price shops, popularly known as Janata shops, has increased in the rural areas;

(b) whether items of essential commodities for distribution through such fair price shops have also increased;

(c) if so, the facts thereabout and number of people covered by such fair price shops in the rural areas and the frequency of distribution of commodities through such fair price shops?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHAN KUMAR GOYAL): (a) The number of fair price shops increased from 1,86,555 as on 31-3-77 to 1,90,600 as on 15-10-1977 in the rural areas.

(b) At present wheat, rice, coarse-grains and levy sugar are distributed through fair price shops. Recently, imported rapeseed oil has also been taken up for distribution to the fair price shops, wherever shortages of indigenous edible oils obtained according to local requirements.

(c) The rural population covered by the fair price shops according to the information furnished by the State Governments is 3704 lakhs as on

15-10-77. The frequency of distribution of commodities through the fair price shops to individual consumers is to be determined on the basis of actual needs of consumers and supplies could be made weekly or fortnightly and on a monthly basis, in some States.

Publicity in Foreign Countries of H. P. Places of Tourist Interest in Himachal Pradesh

977. SHRI DURGA CHAND: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any steps have been taken by Government to give publicity in foreign countries to the places of tourist interest in Himachal Pradesh;

(b) if so, what are the details thereof;

(c) what is the outcome of the steps taken in this regard;

(d) what further steps are being taken to bring Himachal Pradesh on the tourist map of India; and

(e) if reply to part (a) above be in the negative, what are the reasons thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) to (d). India is being projected overseas as a holiday destination by highlighting its varied tourist attractions. Although no specific promotion is undertaken in respect of a particular State, it may be mentioned that the tourist attractions of Himachal Pradesh are widely publicised through the distribution of tourist publicity material such as folders, posters and through documentary films.

(e) Does not arise.